

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No.1589/2021

SUNIL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 21-08-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s)

Mr. Rishi Malhotra, AOR

Mr. Barun Kumar Sinha, Adv.

Mrs. Pratibha Sinha, Adv.

Mr. Sneh Vardhan, Adv.

Mr. Pankaj Kumar Shukla, Adv.

Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s)

Ms. Garima Prashad, Sr. Adv.

Mr. Shashank Shekhar Singh, AOR

Mr. Abhinav Singh, Adv.

Mr. Rishi Sehgal, AOR

Ms. Vaishnavi, Adv.

Mr. Midhun Aggarwal, Adv.

UPON hearing the counsel the Court made the following
O R D E RAs prayed for by the learned counsel for the respondents, list
the matter after two weeks.(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS(MAMTA RAWAT)
COURT MASTER (NSH)